<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 41 OF 2018 & IA NOS. 326 & 554 OF 2018

Dated: 10th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

M/s Hinduja National Power Corporation Limited Vs.			Appellant(s)
Andhra Pradesh Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachano Mr. Shubham Arya Ms. Purva Kohli	dran
Counsel for the Respondent(s)	:	Mr. K.V. Mohan Mr. K.V. Balakrishna f	for R.1
		Mr. Basava Prabhu Patil, Sr. Adv. Mr. Guntur Pramod Kumar Ms. Prerna Singh Mr. Geet Ahuja Mr. Prashant Mathur for R.2 & 3	

<u>ORDER</u>

We have heard learned counsel for Respondent Nos. 2 & 3 at length today.

List the matter for further hearing on 11.12.2018.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

kt/pk